

**RECRUITMENT TO GAZETTED POSTS**

**\*1473. Chaudhri Muhammed Shaffee:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number of Gazetted Officers who were recruited by the Ministry during 1954 without reference to the Union Public Service Commission;

(b) how many of these cases were previously rejected by the U.P.S.C.; and

(c) how many of these cases were sent up to the U.P.S.C. for reconsideration and with what results?

**The Minister of Information and Broadcasting (Dr. Keskar):** A statement is placed on the Table of the House. [See Appendix VII, annexure No. 47.]

(b) None so far as we know for the posts they are holding.

(c) None.

**MAINTENANCE ALLOWANCE OF DISPLACED PERSONS**

**\*1474. Shri Gidwani:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of displaced persons whose maintenance allowance was stopped during the year 1954;

(b) the reasons therefor; and

(c) whether it is proposed to pay them compensation under the 'priority' category?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) and (b). Maintenance allowance has been stopped for following reasons:—

- (i) payment of compensation;
- (ii) ineligibility of the grantees to the continued drawal of maintenance allowance;
- (iii) rejection of compensation applications;
- (iv) failure on the part of the grantees to file compensation

applications within the prescribed date, viz., 31st July, 1953;

- (v) failure on the part of the grantees to comply with the directions of the Settlement Officers to furnish certain information or documents within the prescribed period for finalisation of their compensation applications.

During 1954, the number involved was 10,740. The majority of these were claimants whose maintenance allowance was stopped on payment of compensation.

(c) Yes, it is proposed to pay compensation in the priority category to those who had filed their compensation applications under Maintenance allowance category irrespective of whether or not such allowance had been discontinued.

**HOUSES OF DISPLACED MUSLIMS**

**\*1475. { Shrimati Renu Chakravartty:  
Shri K. K. Basu:**

Will the Minister of **Rehabilitation** be pleased to state:

(a) the number of houses of displaced Muslims in West Bengal still in possession of East Pakistan displaced persons;

(b) the number of displaced persons who have been given alternative accommodation prior to vacating the premises; and

(c) the number of those who have yet to be provided with alternative accommodation?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

**द्वितीय पंचवर्षीय योजना**

**\*१४७६. श्री एस० एम० दास:** क्या योजना मंत्री यह बताने की कृपा करेंगे: